

be interfered with like this. Whether it is 'he' or 'she', I am not going to allow.

Shri Satya Narayan Sinha.

Shrimati Manjula Devi—

Mr. Speaker: Order, order. The hon. Member must resume her seat.

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12.14 hrs.

#### PAPERS LAID ON THE TABLE

Statement on action taken by Government on Assurances

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table a copy of each of the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions shown against each:

1 Supplementary Statement No VII Fourth Session 1958 of Second Lok Sabha [See Appendix IV, annexure No 63].

2 Supplementary Statement No IX Third session, 1957 of Second Lok Sabha [See Appendix IV, annexure No. 64]

3. Supplementary Statement No XIV Second Session, 1957, of Second Lok Sabha [See Appendix IV, annexure No. 65].

4. Supplementary Statement No XV First Session, 1957 of Second Lok Sabha [See Appendix IV, annexure No. 66].

5. Supplementary Statement No. XX Twelfth Session, 1956 of First Lok Sabha [See Appendix IV, annexure No. 67].

#### REPLIES TO MEMORANDA ON DEMANDS FOR GRANTS (RAILWAYS)

The Deputy Minister of Railways (Shri S. V. Mamaswamy): I beg to lay on the Table a copy of the statement containing replies to certain memoranda received from Members in connection with Demands for Grants (Railways) 1958-59. [Placed in Library, See No. LT-894/58]

#### WEALTH-TAX (EXEMPTION OF HEIRLOOM JEWELLERY OF RULERS) RULES

The Deputy Minister of Finance (Shrimati Tarkeswari Sinha): I beg to lay on the Table, under sub-section (4) of Section 46 of the Wealth-tax Act, 1957, a copy of the Wealth-tax (Exemption of Heirloom Jewellery of Rulers) Rules, 1958, published in Notification No 719 dated the 23rd August 1958 [Placed in Library, See No. LT-895/58]

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12.14½ hrs.

#### SUPPLEMENTARY DEMANDS FOR GRANTS FOR 1958-59.

The Minister of Revenue and Civil Expenditure (Dr. B. Gopala Reddi): I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (General) for 1958-59

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12.15 hrs.

#### CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

##### WASHING AWAY OF TWO BRIDGES ON CENTRAL RAILWAY

Shri K. S. Ramaswamy (Gobichetipalayam). Under Rule 197, I beg to call the attention of the Minister of Railways to the following matter of urgent public importance and I request that he may make a statement thereon —

'The washing away of two bridges between Kazipet and Balharshah on the Central